

From:

Registrar General, High Court of Uttarakhand. Nainital.

To.

- All the District Judges, Subordinate to High Court of Uttarakhand.
- 2. Principal Secretary Law-cum-L.R., Government of Uttarakhand, Dehradun.
- 3. Principal Secretary Legislative & Parliamentry Affaires, Government of Uttarakhand Dehradun
- 4. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital,
- 5. Chairman, Commercial Tax Tribunal, F-6, Nehru Colony, Hardwar Road. Dehradun.
- Chairman, State Transport Appellate Tribunal, 3/5 A. Race Course, Near Rinku Medicose. Dehradun
 - 7. Secretary, Lokayukta, 3/3, Industrial Area, Patel Nagar, Dehradun.
- 8. Principal Judge, Family Court, Dehradun and Judges, Family Court, Vikasnagar (Dehradun), Hardwar, Nainital, Pauri Garhwal, Tehri Garhwal, Kotdwar (Pauri Garhwal), Almora and Udham Singh Nagar.
- 9. Registrar, State Consumer Dispute Redressal Commission, Uttarakhand, House no. 176. Ajabpur Kalan, Near Spring Hills School, Mothrowala Road, Dehradun,
- 10. Member Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital,
- Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital.
- 12. Presiding Officer, Labour Courts, Dehradun, Hardwar, and Kashipur District Udham Singh Nagar.
- Registrar, Public Service Tribunal, Uttarakhand, Dehradun.
- 14. Chairman, Uttarakhand Co-operative Tribunal, Dehradun.
- 15. Registrar-cum-Secretary, State Level Police Complaint Authority, Dehradun.

C.L. No. 0 / /UHC/Admin.A/2018

Dated: January (p. 2018.

Subject: Sir.

Nomination of Administrative Judge(s).

In continuation to C.L. No. 03/UHC/Admin.A/2017 dated 03.07.2017 on the subject noted above, I am to inform that Hon'ble the Chief Justice is pleased to nominate the following Hon'ble Judges as the Administrative Judge Incharge of the District(s) shown against their names in the list given below with immediate effect, till further orders.

- Hon'ble Mr. Justice Alok Singh Pauri Garhwal
- Hon'ble Mr. Justice Lok Pal Singh -Bageshwar

The order in respect of Administrative Judge Incharge of rest of the districts will remain same.

You are therefore, informed accordingly.

No. 224 /I-d-2/Admin.A/2005

Copy forwarded for information to:

1. P.P.S. to Hon'ble the Chief Justice.

P.S. to Hon'ble Judge(s) with the request to place it before His Lordship for kind perusal.
All the Registrars of the Court.

4. Joint/ Deputy/ Assistant Registrars & Section Officers of the Court.

5. I/c N.I.C., High Court of Uttarakhand, Nainital.

Yours sincerely

Dated: January) p . 2018